

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

CIRCULAR

All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi are impressed upon attend all the on-line Meetings punctually keeping their videos in switched on mode during those Meetings.

Exemption sought, if any, must reach to the Office of the Ld. Principal District & Sessions Judge- cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi well in advance of the scheduled Meeting.

This is issued with the prior approval of the Ld. Principal District & Sessions Judge- cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

This is computer generated copy and does not require signature.

Sd/-
(VIMAL KUMAR YADAV)
OFFICER IN-CHARGE (GENL.)
FOR PRINCIPAL DISTRICT & SESSIONS JUDGE-
CUM- SPECIAL JUDGE (PC ACT)(CBI)
ROUSE AVENUE DISTRICT COURT, NEW DELHI

NoE-13810-13861/ Circular/Lockdown/Genl./RADC/2020 Date 18.09.2020

Copy forwarded digitally for information to :-

1. Ld. Registrar General, Hon'ble High Court of Delhi.
2. Ld. Pricipal District & Sessions Judge (HQs) Delhi.
3. All Ld. Pricipal District & Sessions Judge Delhi/New Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for uploading on the official website.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

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